

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/363/ (IB)/2017  
NAME OF THE PETITIONER(S) : ALLWIN CARGO SERVICE  
NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. N.A.S. Bihari

Counsel for petitioner

*[Signature]*

2. LAL / 2 ABETH RAN

Counsel for Respondent - *[Signature]*  
(8489354284)

**ORDER**

Counsel for both the parties present. Counsel for the Respondent prays for time to argue the matter. At request time is enlarged. Put up on 23.08.2017 at 10.30 A.M.

*[Signature]*

(S. Vijayaraghavan)  
Member (Technical)

HV

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)